

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A. NO. 907 of 1992.

Between

Dated: 19.10.1992.

K.R.Venkataraja Reddy

...

Applicant

And

1. The Director of Postal Services, Hyderabad Region, Hyderabad.
2. The Senior Superintendent of Post Offices, Hyderabad South East Division, Hyderabad.
3. The Assistant Superintendent of Post Offices, O/O the Sr. Supdt. of Post Offices, Hyd. South East Division, Hyd.

... Respondents.

Counsel for the Applicant

: Sri. S.Ramakrishna Rao.

Counsel for the Respondents

: Sri. N.R.Devaraj, Sr. CGSC.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member

Hon'ble Mr. C.J.Roy, Judicial Member.

The Tribunal made the following order:-

Learned counsel for the applicant, Sri. S.Rama Krishna Rao, moves O.A.907/92 by way of Lunch motion. Heard Sri. N.R.Devaraj Also.

It is the case of Sri. S.Ramakrishna Rao that vide order dated 20.1.1992 the applicant was appointed on a regular basis. While so, all of a sudden by impugned order dated 16.10.1992, this appointment order of 20.1.1992 is cancelled without notice assigning any reasons. Hence, he has made this application seeking a direction to quash the order dated 16.10.1992. Sri. Devaraj stated that against the impugned order the applicant had made a representation and the present OA is premature.

The applicant faces the risk of losing his appointment and under these circumstances we dispose of the OA with the following direction to the respondents:-

"The respondents shall dispose of the representation dated 17.10.1992 made by the applicant as soon as they can. Till one week thereafter the applicant shall continue in his present post".

If, however, the applicant is still aggrieved with the final order of the respondents passed on the representation, he will be at liberty to approach this Tribunal with a fresh O.A.  
No order as to Costs.

Deputy Registrar(J)

Copy to:-

1. The Director of Postal Services, Hyderabad Region, Hyderabad.
2. The Senior Superintendent of Post Officer, Hyd South East Division, Hyderabad.
3. The Asst. Superintendent of Post Offices, O/O the Sr. Supdt of Post Offices, Hyd. South East Division, Hyd.
4. One copy to Sri. S.Ramakrishna Rao, advocate, CAT, Hyd.
5. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
6. One spare copy.

Rsm/-

21.10.92